THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMANIKRAO GAVIT): (a) No, Sir.

(b) Department of Official Language have not received any proposal for setting up of Hindi Salahkar Samitis from the following Ministries/Departments:—

Department of Industrial Policy and Promotion, Ministry of Tribal Affairs; Ministry of Indian Migrants Affairs, Ministry of North-Eastern Region Development, Ministry of Panchayati Raj, Ministry of Tourism, Ministry of Minorities Affairs. Out of these Ministries/Departments, Ministry of Minorities Affairs have informed that as there are no appropriate Hindi posts, Hindi Salahkar Samiti could not be set up there.

Department of Official Language has accepted the proposal received from Ministry of Information and Broadcasting for setting up Hindi Salahkar Samiti. Other Ministries/Departments have not stated any reason for not setting up Hindi Salahkar Samitis.

(c) Department of Official Language have requested the above Ministries/ Departments time and again to set lip Hindi Salahkar Samitis soon.

## Terrorist Activities via Nepal and Bangladesh

## †2335. SHRI BALAVANT *ALIAS* BALAPTE: SHRI SHREEGOPAL VYAS:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether terrorists are carrying out blasts in India *via* Nepal and Bangladesh;
- (b) whether Government of India have help meaningful talks with the concerned Governments and addressed letters to them to completely check the activities of Pakistani nationals:
- (c) if so, whether copies of the communications would be laid on the Table of the House; and
  - (d) if not, the reasons therefor?

<sup>†</sup>Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) As per available information, some instances have come to notice where terrorists outfits have used Nepal and Bangladesh for infiltration of men and material into India to carry out their nefarious activities.

(b) to (d) The Govt, of India has conveyed its security concerns to Bangladesh and Nepal in the established bilateral fora. Records of discussions at these fora are not disclosed on account of secrecy and in the interests of national security.

## Meeting of Co-ordination Centre on Naxalism

## †2336. SHRI RAJ MOHINDER SINGH MAJITHA: SHRI RAVI SHANKAR PRASAD:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that during 21 st meeting of Co-ordination Centre on Naxalism, a decision was taken to stop the naxal violence;
  - (b) if so, the details of the decision taken;
- (c) the States where arrangements for reforms in Police Stations, situated in naxalite violence affected areas have been made on the basis of these decisions; and
- (d) the total amount spent on these reforms and the contribution of the Central Government therein?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) and (b) During the 21st meeting of Coordination Centre on Naxalism held on 30.8.2006, the States made detailed presentations on the naxal situation and the Action Plans under implementation to combat and control the naxalite menace. It was noted that in recent months, police action has improved and anti-naxalite operations have been intensified by the States to take on naxalites and their infrastructure. However, States were advised to further improve ground level policing by way of time-bound fortification of vulnerable police stations,

<sup>†</sup>Original notice of the question was received in Hindi.